

O/A

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH

10. O.A. No:060/00919/2014-8
M.A.060/00349/2015

SOHAN LAL

VS.

UNION OF INDIA & ORS.

APPLICANT

RESPONDENTS

06.04.2015

Present: None for the applicant.
Sh. Sanjay Goyal, counsel for the respondents.

1. From the reply affidavit filed on behalf of the respondents it appears that the relief sought through this O.A. has been allowed hence the applicant does not appear to be interested in pursuing the matter.
2. In this view of the matter, the O.A. is disposed of as having been rendered infructuous.


(DR. BRAHM A. AGRAWAL)
MEMBER (J)


(RAJWANT SANDHU)
MEMBER (A)

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